

Name of the corporate debtor: GOVIND ELECTRICA PRIVATE LIMITED
Date of commencement of Liquidation: 10th June, 2025
List of creditors as on: 15th July, 2025

List of Operational creditors (Government dues)

Amount (in Rs.)

S. No.	Name of creditors	Address	Email ID	Details of claim admitted during CIRP			Details of claim received during Liquidation		Details of claim admitted during liquidation					Total claim admitted in terms of provision of Regulation 30 of the IBBI (Liquidation Process)Regulations, 2016	% Voting shares in SCC	Amount of contingence nt claim	Amount of Mutual Claim that may be set off	Amount of claim not admitted	Amount under verificati on	Remarks if any
				Date of receipt of claims	Amount admitted	Nature of claim	Date of receipt of claims	Amount claimed	Amount admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	whether related party							
1	Income Tax Department	Income tax officer, Ward -1(3), New CGO Complex, B- Block, NH-IV, NIT Faridabad	Faridabad.tol.3@incometax.gov.in	Nil	Nil	Nil	07-07-2025	11,000	11,000	Statutory dues	Nil	Nil	No	11,000	0.01	Nil	Nil	Nil	Nil	
2	Excise & Taxation officer cum Assessing authority	Room No. 131,FF, Excise & Taxation Department, Sector-12, Faridabad	dtc-fib.etd@hry.gov.in	Nil	Nil	Nil	09-07-2025	1,40,68,482	1,40,68,482	Statutory dues	Nil	Nil	No	1,40,68,482	13.68	Nil	Nil	Nil	Nil	
3	Employees Provident Fund Organisation	EPFO, Regional office, Bhavishya Nidhi Bhawan, Sector 15A, behind fire station Faridabad, Haryana-121007	RO.Faridabad@EPFINDIA.GOV.IN	Nil	Nil	Nil	11-07-2025	5,385	5,385	Statutory dues	Nil	Nil	No	5,385	0.01	Nil	Nil	Nil	Nil	
Total					0			1,40,84,867	1,40,84,867					1,40,84,867	13.7					